

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 410

IA/5335/ND/2022 in IB/1129/ND/2020

IN THE MATTER OF:

Vijender Antil	...	Applicant
Versus		
Phoenix ARC Pvt. Ltd.	...	Respondent

Order under Section 94(1).

Order delivered on 05.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Om Pal, Adv.
For the Respondent	:	
For the RP	:	Mr. Akshay Goel,

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
04.01.2023.

Vishal Rana

Vishal Rana
Court Officer
Court-IV